

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 128 OF 2018 &
IA NO. 605 OF 2018

Dated: 08th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:
Vcarve Solar LLP

...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : -

ORDER

Issue notice to the Respondents returnable on 20.09.2018. Dasti, in addition is permitted.

List the matter on **20.09.2018**, as requested.

(S. D. Dubey)
Technical Member

Bn/pr

(Justice N. K. Patil)
Judicial Member